

(13)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. 92/94
in MA-1794/94

New Delhi, dated the 6th July, 1994

Hon'ble Sh. N.V. Krishnan, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri Pritam Singh
R/o C-481, Kidwai Nagar East,
New Delhi

... Applicant

(By Advocate Sh. Shyam Baby)

Versus

1. Addl. Commissioner of Police
Police Headquarters, I.P.Estate,
New Delhi
2. Dy. Commissioner of Police/D.E. Cell
Police Station, Defence Colony,
New Delhi.

... Respondents

ORDER(ORAL)

(Hon'ble Shri N.V. Krishnan, Vice Chairman(A))

Applicant has filed MA 1794/94 seeking permission to withdraw the O.A., as it is stated that the applicant does not wish to contest the O.A. In the circumstances, the prayer in the M.A. is granted. MA is allowed. Application is dismissed as having been infinitiuous withdrawn

AS
(Smt. Lakshmi Swaminathan)
Member(Judicial)

JK
6/7/94
(N.V. Krishnan)
Vice Chairman(A)

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